

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001.

No. HHC/Admn.1 (18)/78-Xii-Loose-

Dated: 17.8.2013.

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to direct that henceforth the Secretary of the Case Management Committee for the High Court and the Subordinate Courts shall be the Registrar (Inspection, Confidential and Budget) and further even regarding the Committee for monitoring the expeditious trial of under trial prisoners in the State, the Secretary shall be the Registrar (Inspection, Confidential and Budget).

All the statements viz. yearly, half yearly, Quarterly and monthly relating to Subordinate Courts and assigning of targets etc., which were being looked after by the Registrar (Vigilance) will now be looked after by the Registrar (Inspection, Confidential and Budget).

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

REGISTRAR GENERAL.

Endst No. HHC/Admn.1 (18)/78-Xii-Loose-

Dated: 17.8.2013.

Copy forwarded to:

1. The Registrar (Administration)-cum-Principal Private Secretary to the Hon'ble the Chief Justice;
2. All the OSDs/Additional Registrars;
3. All the District & Sessions Judges/Additional District & Sessions Judges in the State;
4. The Deputy Registrar-cum-Special Secretary to Hon'ble the Chief Justice/All the Deputy Registrars/Assistant Registrars/Court Masters/Secretaries/Section Officers;
5. The Secretary/Private Secretary/P.As. to the Registrar General/Registrar (Inspection)/Registrar (Judicial & JB)/ Registrar (Vigilance)/O.S.Ds/C.P.C./Asstt. Co-ordinator (Mediation).

Sd/-

OSD-Establishment & Buildings
(High Court & Subordinate Courts) & Protocol.